RAJYA SABHA [12 May, 2006]

- 9. The Union Duties of Excise (Electricity) Distribution Repeal Bill, 2006;
- 10. The Food Safety and Standards Bill, 2005; and
- 11. The Small and Medium Enterprises Development Bill, 2005.

GOVERNMENT BILLS

The Arbitration and Conciliation (Amendment) Bill, 2003

THE MINISTER OF LAW AND JUSTICE (SHRI HANSRAJ BHARDWAJ): Sir, I beg to move for leave to withdraw the Arbitration and Conciliation (Amendment) Bill, 2003.

The question was put and the motion was adopted.

SHRI HANSRAJ BHARDWAJ: Sir, I withdraw the Bill.

THE CINEMATOGRAPH (AMENDMENT) BILL, 1992

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYARANJAN DASMUNSI): Sir, I beg to move for leave to withdraw the Cinematograph (Amendment) Bill, 1994.

The question was put and the motion was adopted.

SHRI PRIYARANJAN DASMUNSI: Sir, I withdraw the Bill.

SHRI PRASANTA CHATTERJEE: Sir, the House should agree to congratulate the people of West Bengal. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, no ...(Interruptions)... The Chairman has not given the permission for this ...(Interruptions)... Please sit down. ...(Interruptions)...

SHRI PRASANTA CHATTERJEE: This has helped the entire election process in West Bengal \dots (Interruptions)...